## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 244/2017, IA 87/2017, IA 39/2016, and TP Nos. 20 D of 2016 with TP No. 20/397-398/NCLT/AHM/2016 (New) CA Nos. 49/2015 With CP No. 51/397-398/CLB/MB/2011 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

Name of the Company:

Nitesh C. Patel & Ors.

V/s.

Onex Natura Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE	
1. 101 LIND KASODEKAR	PRACTISING- COMPANY SECRETARY	R-163	- Perode	2a.
2. AJAYM. ANTARKAR	P.C.S.	R - 4	Horfrofinskm	
3 Reju Kellus	Advocale	pfun	Jack	· •
G. Y. N. vaghela	Advocati		Y'v maga	2

## **ORDER**

Learned Advocate Mr. Raju Kothari present for Original Petitioner. None present for Original Respondent No.2. Learned PCS Mr. Ajay Antarkar present for Original Respondent No.4. Learned PCS Mr. Milind Kasodekar present for Original Respondents No. 1 and 3.

Learned Advocate Mr. Y V Vaghela present for Intervener.

Reply filed by Respondent no. 1, 3 and 4 in IA 244/2017.

Applicant is directed to file affidavit of all the applicants except applicant no. 4 which is already available.

List the matter on 20.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of November, 2017.